

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 306 of 2016

Dated: 16th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Haryana Power Generation Corporation Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **13.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**